

**Central Administrative Tribunal
Madras Bench**

OA/310/01516/2014

Dated Thursday the 6th day of June Two Thousand Nineteen

P R E S E N T

**Hon'ble Mr. P.Madhavan, Member(J)
&
Hon'ble Mr.T.Jacob, Member(A)**

Gowri Shankar
S/o K.G.Samandhan,
No.55, Raja Rajan Nagar 1st Street,
Moulivakkam, Porur,
Chennai-125. .. Applicant
By Advocate **M/s.K.Baskar**

Vs.

The Union of India, rep. by
The Principal Accountant General (G&SSA),
Tamilnadu & Puducherry,
No.361, Anna Salai, Teynampet,
Chennai-18. .. Respondents
By Advocate **Mr.V.Vijay Shankar**

ORAL ORDER

[Pronounced by Hon'ble Mr.P.Madhavan, Member(J)]

No representation for the applicant. CFR is represented by junior counsel. It was noted on the last hearing on 09.4.2019 that the applicant had remained unrepresented on the past several dates. Accordingly the matter was posted under the caption 'For dismissal'.

2. As there is no representation for the applicant today also, it is clear that the applicant is not interested in prosecuting this case. Accordingly, the OA is dismissed for non-prosecution.

(T.Jacob)
Member(A)

(P.Madhavan)
Member(J)

06.06.2019

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